

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

**Advocate for
Applicant(s)**

**Advocate for
Respondent(s)**

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. 409/2013</u> <u>Date of Order :27.11.2013</u></p> <p>Mr Sidharth proxy counsel present for Mr Kuldeep Mathur counsel for the applicant. Mr Kamal Dave present for the respondents.</p> <p>Counsel for the applicant submits that he wants to withdraw the OA with a liberty to file fresh OA.</p> <p>Accordingly, OA is dismissed as withdrawn with a liberty to file fresh OA, if so advised.</p> <p><i>[Signature]</i> <i>[Signature]</i></p> <p>[Meenakshi Hooja] [Justice K.C.Joshi] Administrative Member Judicial Member</p> <p><u>Ss</u></p> <p><i>Filed for record Jodhpur Bench</i></p>